

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 785 of 2020

IN THE MATTER OF:

Dheeraj Wadhawan

...Appellant

Versus

The Administrator

Dewan Housing Finance Corporation Ltd.

...Respondent

Present:

For Appellant:

Mr. Sudipto Sarkar, Sr. Advocate with Mr. Himanshu Satija, Mr. Shrinivas Bobde, Mr. Rohan Dakshini and Mr. Vishesh, Advocates.

For Respondent:

Mr. Ravi Kadam, Sr. Advocate with Ms. Liz Mathew, Mr. Rohan Rajadhyaksha and Mr. Vivek Shetty, Advocates.

ORDER
(Through Virtual Mode)

23.09.2020: Heard arguments of Shri Sudipto Sarkar, learned senior counsel representing the Appellant. Hearing on behalf of Appellant stands concluded.

List the appeal for hearing arguments of Shri Ravi Kadam, learned senior counsel representing the Respondent on **30th September, 2020 at 2:00 PM.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[V. P. Singh]
Member (Technical)

am/gc